

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.754/2016

TEHSEEN S. POONAWALLA

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

WITH W.P.(C) No.764/2016

(With appln.(s) for exemption from filing O.T. and office report)

W.P.(C) No.768/2016

(With office report)

Date : 30/09/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s)

Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the request made in the letter circulated
on behalf of the petitioner, list the matters after one week.

(Chetan Kumar)

Court Master

(H.S. Parasher)

Court Master